

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 921/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: JCC Infrastructure Pvt Ltd
 V/s
 DBM Geotechnics & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Zacarias Joseph 1/6 Kurian & Co.	Advocate for JCC Infrastructure Pvt Ltd	
2)	Arun Unnikrishnan The Crawford Bayley & Co.	Advocates for operational creditor	

ORDER

TCP No. 921/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 20.11.2017

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)